

REVISED (FOR APPEARANCE)

ITEM NO.29

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 11048/2020

INSTRUMENTS AND CHEMICALS PRIVATE LIMITED & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(I.A NO. 48494/2020 APPLICATION FOR CLARIFICATION/DIRECTION AND
APPLICATION FOR INTERIM DIRECTION)

Date : 15-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Jeetender Gupta, AOR

Mr. Manish Kumar Saran, Adv.

For Respondent(s) Mr. Tushar Mehta, SG

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable next week.

List along with W.P. (Civil) Diary No.10983/2020.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER

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RECORD OF PROCEEDINGS

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